

**CUSTOMS EXCISE & SERVICE TAX APPELLATE
TRIBUNAL**

1st Floor, WTC Building, FKCCI Complex, K. G. Road,
BANGLORE-560009

REGIONAL BENCH - COURT-1

Customs Appeal No.21694/2017

(Arising out of Order-in-Appeal No.712-713/16 dated 21.12.2016 passed
by the Commissioner of Customs (Appeals), Bangalore)

PAN Synthetics Pvt. Ltd.,
Sy.No.24, Peddanapalya Village,
Taverekere Hobli,
Magadi Main Road,
Bangalore South Taluk,
Bangalore-562 130.

....Appellant

VERSUS

Commissioner of Customs
Central Revenue Building,
Queens Road,
Bangalore-560 001.

....Respondent

Appearance:

Mr. B.N.Gururaj, Advocate for the Appellant.

Mr. K A Jathin, Deputy Comm. (AR) with Mr. Maneesh Akhoury,
Asst. Comm. (AR) for the Respondent.

**CORAM: HON'BLE DR. D.M. MISRA, MEMBER (JUDICIAL)
HON'BLE MRS. R. BHAGYA DEVI, MEMBER
(TECHNICAL)**

DATE OF HEARING: 27.11.2024
DATE OF DECISION: 29.01.2025

This appeal is partially allowed. For Order, see order of date
in Customs Appeal No. 20238 of 2017.

**(D.M. MISRA)
MEMBER (JUDICIAL)**

**(R. BHAGYA DEVI)
MEMBER (TECHNICAL)**